

**V Addl. District and Sessions Judge, Tiptur**  
**Sri. SHIVAKUMARA B**  
**V Addl. District and Sessions Judge**  
**Cause List Date: 26-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	CRL.R.P. 10036/2019 (ARGUMENTS)		Y.S. Shanthamurthy <b>Vs</b> B. Pushpalatha	Ramachandraiah.H.C
2	CRL.A 10029/2017 (ARGUMENTS) IA/1/2017		Krishna <b>Vs</b> H.S.Devaraju	GSM  MD
<b>( CRL.A/0010029/2017)</b>				
<b>: CRL.A/0010029/2017</b>				
3	CRL.A 10020/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Raja <b>Vs</b> Lakshmi	Venu.C  Jagadeesh.B.D
4	CRL.A 10022/2018 (ARGUMENTS) IA/1/2018		B.H. Shivaram <b>Vs</b> Tejakumar	Krishnamurthy.B.G
5	SC 10028/2018 (ARGUMENTS)		State by Honnavalli Police <b>Vs</b> Kumaraiah	pp  B.P.Rajendraprasad
6	CRL.A 10003/2019 (ARGUMENTS)		Devaraju <b>Vs</b> Gangadhar	Krishnamurthy.B.G  Shivakumara
7	CRL.R.P. 10015/2019 (ARGUMENTS) IA/1/2019		K.R. Sathish <b>Vs</b> K.M. Mamatha	Nataraju.M.C  Basavaraja.T
8	CRL.R.P. 10016/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Rajappa <b>Vs</b> Ashwini	Shobhadevi. S.V  Sathish.B
9	CRL.R.P. 10022/2019 (ARGUMENTS)		Chidananda <b>Vs</b> K.P. Roopa	Somasundar S
10	CRL.R.P. 10005/2020 (ARGUMENTS)		Usha T.S. <b>Vs</b> Girish Nadig S.	Krishnamurthy.B.G
11	CRL.R.P. 10013/2020 (ARGUMENTS) IA/1/2020		Dasthgir <b>Vs</b> Tahashildar and Taluk Executive Magistrate	Krishnamurthy.B.G
12	CrI.Misc. 10276/2020 (ARGUMENTS)		B.P. Umesh <b>Vs</b> State by Honnavalli Police	Raghu.T.K

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	SC 10017/2017 (JUDGEMENT)		STATE BY TURUVEKERE POLICE <b>Vs</b> MOHAN @ APPI	P.P B.D.J
<b>( SC/0010017/2017)</b>				
<b>: SC/0010017/2017</b>				
14	CRL.A 10011/2019 (JUDGEMENT) IA/1/2019		Pavankumar <b>Vs</b> STATE BY HULIYAR POLICE	Krishnamurthy.B.G Public Prosecutor
<b><u>11.00 AM to 02.00PM</u></b>				
15	Crl.Misc. 10278/2020 (NOTICE)		Sri. Kumar <b>Vs</b> STATE BY TURUVEKERE POLICE	C.T. Venkatesha Public Prosecutor
16	Crl.Misc. 10279/2020 (NOTICE)		Shivanna <b>Vs</b> STATE BY TURUVEKERE POLICE	Sathish.B Public Prosecutor
17	SC 10012/2019 (EVIDENCE)		STATE BY TIPTUR RURAL POLICE <b>Vs</b> Mallikarjuna	P.P
18	SC 10039/2015 (EVIDENCE)		State by Nonavinakere Police <b>Vs</b> YOGANANDA M.P	PP Basavaraju.N
<b>( SC/0010039/2015)</b>				
<b>: SC/0010039/2015</b>				
19	SC 10023/2018 (EVIDENCE)		STATE BY HANDANAKERE POLICE <b>Vs</b> Arun	Public Prosecutor
20	SC 10030/2019 (EVIDENCE)		STATE BY HANDANAKERE POLICE <b>Vs</b> Chidananda	Public Prosecutor Venu.C
21	SC 10037/2019 (EVIDENCE)		State by Dandinashivara Police <b>Vs</b> Basavesha H.C.	PP Sathish.B
22	SC 10014/2017 (FOR F.D.T)		STATE BY TIPTUR RURAL POLICE <b>Vs</b> DINESH.K.R	P.P S.S
<b>( SPL.C/0010014/2017)</b>				
23	SC 10004/2019 (FOR F.D.T)		State by Tiptur Town Police, Tiptur <b>Vs</b> Nagendra	PP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	SC 10025/2019 (FOR F.D.T)		Honnavalli Police <b>Vs</b> Prasanna Kumar	Public Prosecutor  Nataraju.M.C
25	SC 10007/2014 (ARGUMENTS)		State by Chikkanayakanahalli Police <b>Vs</b> BHAGYAMMA	Public Prosecutor  SS
<b>( SC/0010007/2014)</b>				
<b>: SC/0010007/2014</b>				
26	SC 10051/2014 (ARGUMENTS)		State by Dandinashivara Police <b>Vs</b> Byatarangappa.H.R	Public Prosecutor  B.V.M
<b>( SC/0010051/2014)</b>				
<b>: SC/0010051/2014</b>				
27	SC 10018/2015 (ARGUMENTS)		State by Honnavalli Police <b>Vs</b> NAGARAJU	PP  Yogananda.M.K
<b>( SC/0010018/2015)</b>				
<b>: SC/0010018/2015</b>				
28	SC 10029/2017 (ARGUMENTS)		State by Honnavalli Police <b>Vs</b> Mallikarjuna	Public Prosecutor
<b>( SC/0010029/2017)</b>				
<b>: SC/0010029/2017</b>				
29	CRL.A 10007/2018 (ARGUMENTS)		Teja @ Suma. S <b>Vs</b> Ranganatha Swamy. H.S	Sathish.B
<b>( CRL.A/0010007/2018)</b>				
<b>: CRL.A/0010007/2018</b>				
30	CRL.A 10011/2018 (ARGUMENTS) IA/1/2018		D.K.Chandregowda <b>Vs</b> Sri Basaweshwara Co-Operative Society by its present manager Vidhyasree	Krishnamurthy.B.G  N.N.S
31	CRL.A 10018/2018 (ARGUMENTS) IA/1/2018		State by Chikkanayakanahalli Police <b>Vs</b> Ranganatha Swamy H S	P.P
<b>( CRL.A/0010018/2018)</b>				
<b>: CRL.A/0010018/2018</b>				
32	SC 10039/2019 (FOR OBJECTION)		STATE BY TURUVEKERE POLICE <b>Vs</b> Govindaraju @ Kattheraja @ Raja	Public Prosecutor  M.Dakshinamurthy

**V Addl. District and Sessions Judge, Tiptur**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
33	Crl.Misc. 10277/2020 (FOR OBJECTION)		Jabraram Pancharam Prajapathi @ Jagadhish <b>Vs</b> State by Chikkanayakanahalli Police	Basavaraju.N  Public Prosecutor
34	CRL.A 10024/2018 (Respondent Arguments)		A.N. Sannanjaiah <b>Vs</b> STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G  Public Prosecutor
35	CRL.R.P. 10009/2020 (await notice) IA/1/2020		S.Paramesh <b>Vs</b> M.N.Mamatha	Krishnamurthy.B.G
36	CRL.R.P. 10010/2020 (await notice) IA/1/2020		B.N.Shivaswamy <b>Vs</b> C.S.Ramakrishnashetty	Krishnamurthy.B.G
<b>Cases listed below are adjourned due to Covid 19</b>				
37	SC 10030/2015 (AWAIT ORDERS)	<b>19-12-2020</b>	State by Nonavinakere Police <b>Vs</b> Sandeep	PP  STK

**( SC/0010030/2015)**  
**: SC/0010030/2015**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>02.45 PM to 05.45PM</u></b>		
1	M.V.C. 1151/2019 (EVIDENCE)		T.S.Lalitha <b>Vs</b> C.K.Ravi Kumar	Somasundara
2	M.V.C. 1152/2019 (EVIDENCE)		T.S.Lalitha <b>Vs</b> C.K.Ravikumar	Somasundara
3	P and SC 10015/2019 (EVIDENCE)		Suma <b>Vs</b> NIL	C. Channegowda  Nil

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**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

**Sri Satish S T**

**CIVIL JUDGE ( SR. DN.) & JMFC**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	R.A. 1/2017 (ARGUMENTS)		Kiranakshidevi @ Arunakshidevi <b>Vs</b> Shankaramma	BGK
<b>( R.A./0000001/2017)</b>				
<b>: R.A./0000001/2017</b>				
2	R.A. 89/2017 (ARGUMENTS) IA/1/2017		Manjunath <b>Vs</b> Gopalaiah	G. Vishwanath
3	R.A. 4/2018 (ARGUMENTS)		Ashwini. G.S <b>Vs</b> B.S. Nagarathamma	Somasundar S
<b>( O.S./0000359/2013)</b>				
4	R.A. 17/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		B.R.Yogeesh <b>Vs</b> The Taluk Panchayth,by its Executive officer	Nagabhushan T.N
5	R.A. 18/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		T.S.Vijayakumar <b>Vs</b> The Taluk Panchayth,by its Executive officer	Nagabhushan T.N
6	R.A. 22/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Jayamma <b>Vs</b> N.C.Lakshmi	G.B.Adarsh
7	R.A. 23/2018 (ARGUMENTS) IA/1/2018		Gowramma <b>Vs</b> Akkayamma	T.N. Nagabhushan
8	R.A. 30/2018 (ARGUMENTS)		Basavaraju <b>Vs</b> The State of Karnataka By Chief Secretaty,	H.C. Ramachandraiah
9	R.A. 31/2018 (ARGUMENTS)		shivananda <b>Vs</b> The Sate of Karnataka By chief Secretary	H.C. Ramachandraiah
10	R.A. 37/2018 (ARGUMENTS)		Channabasappa <b>Vs</b> The State of Karnataka by Chief Secretary	M.C.Nataraju
11	R.A. 51/2018 (ARGUMENTS)		Renukaiah <b>Vs</b> Shankaraiah	S Somasundar
12	R.A. 52/2018 (ARGUMENTS)		Basavaraju <b>Vs</b> Neelamma	Ramaswamy Iyengar K.S

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	R.A. 64/2018 (ARGUMENTS) IA/1/2018		Nagarathnamma <b>Vs</b> Shashikala.D.	Balakrishna.K.B
14	R.A. 65/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Pushpa <b>Vs</b> P.R. Mahesh	Krishnamurthy.B.G
15	R.A. 66/2018 (ARGUMENTS) IA/3/2018 IA/1/2018 IA/2/2018		Grama Panchayath, Hunaseghatta <b>Vs</b> Kallappa	Lakshman.H
16	R.A. 67/2018 (ARGUMENTS) IA/1/2018		Ananda <b>Vs</b> Junjaiah	Udayakumar T.K
17	R.A. 68/2018 (ARGUMENTS) IA/1/2018		Abdul Rahman <b>Vs</b> Shahan Nawaz	Udayakumar T.K
18	R.A. 70/2018 (ARGUMENTS)		Chandrashekhar T.G. <b>Vs</b> Mohammad Shafi	K.R. Dayananda
19	R.A. 1/2019 (ARGUMENTS) IA/1/2019		Sannabyatappa <b>Vs</b> Channaveeregowda	Nagabhushan T.N
20	R.A. 4/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Manjunatha <b>Vs</b> Mahadevaiah	K.N. Gururaja
<b><u>11.00 AM to 02.00PM</u></b>				
21	L.A.C. 4/2015 (Petitioner Evidence.)		LINGAMMA <b>Vs</b> SPECIAL LAND ACQUISITION OFFICER	RAJANNA
22	Misc 3/2015 (Petitioner Evidence.)		SRI.D.S.DEVARAJ <b>Vs</b> SATHYANARAYANA SETTY	UMESH RAO
23	L.A.C. 3/2017 (Petitioner Evidence.)		C.R.Ananthasudarshan <b>Vs</b> Land Acquisition Officer/Assistant Commissioner.	H.S.K

**( L.A.C./0000003/2017)**  
**: L.A.C./0000003/2017**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	L.A.C. 4/2017 (Petitioner Evidence.)		C.R.Anantkhasudarshan. <b>Vs</b> Land Acquisition officer- Assistant Commissioner,	HSK
<b>( L.A.C./0000004/2017)</b> <b>: L.A.C./0000004/2017</b>				
25	M.C. 51/2020 (NOTICE)		S V Sangamesh <b>Vs</b> Shruthi	Gururaja K.N
26	R.A. 26/2016 (ARGUMENTS)		Kariyappa <b>Vs</b> Jayamma	
27	R.A. 29/2016 (ARGUMENTS)		Kallappa <b>Vs</b> R. Maheshwaraiah	
28	R.A. 30/2016 (ARGUMENTS)		Sathisha <b>Vs</b> Nagarathamma	
29	R.A. 49/2016 (ARGUMENTS)		Sadashivaiah <b>Vs</b> K.S Sarvamangala	SS
<b>( R.A./0000049/2016)</b> <b>: R.A./0000049/2016</b>				
30	R.A. 57/2016 (ARGUMENTS)		Venkatappa <b>Vs</b> H.S.Vishwanatha	BR
<b>( R.A./0000057/2016)</b> <b>: R.A./0000057/2016</b>				



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<b><u>11.00 AM to 02.00PM</u></b>				
1	Crl.Misc. 152/2020 (Await Notice.)		Ghouse Khan <b>Vs</b> City Municipal Council	Fouzia Khanam
2	Crl.Misc. 153/2020 (Await Summons)		Sidiq <b>Vs</b> City Municipal Council	Fouzia Khanam
3	Crl.Misc. 171/2020 (Await Summons)		Thirtha Kumar K.S. <b>Vs</b> The Registrar of Birth and Death. C.M.C. Tiptur	Dakshinamurthy.M
4	Crl.Misc. 173/2020 (Await Notice.)		Parushuramaiah K.T <b>Vs</b> The Registrar	K.T. Chandrashekar
5	Crl.Misc. 165/2020 (NOTICE)		Umamahesh R.S. <b>Vs</b> The Registrar	Umesh Rao
6	Crl.Misc. 168/2020 (NOTICE)		Kantharaju <b>Vs</b> The Registrar, CMC, Tiptur	KTC
7	C.C. 572/2018 (EVIDENCE)		M/s Sree Gurumallikarjunaswamy vividoddesha Sahakara Sanga Niyamitha <b>Vs</b> B.N. Umesh	B.C. Basavaraju
8	C.C. 682/2018 (EVIDENCE)		Sri. Gurukula Co-Operative Society Limited Its by K.S. Ningappa <b>Vs</b> K.R. Shankarmurthy	Shekar H.N
9	C.C. 771/2018 (EVIDENCE)		Harish H.K. <b>Vs</b> Gopi H.R.	person
10	C.C. 947/2018 (EVIDENCE)		State by Tiptur Town Police <b>Vs</b> Dayananda	APP
<b>Cases listed below are adjourned due to Covid 19</b>				
11	C.C. 39/2018 (Steps)	<b>24-03-2021</b>	Shivakumaraswamy @ Kumaraswamy <b>Vs</b> Siddaraju H.K	S.S
<b>( P.C.R./0000153/2018)</b>				
12	Crl.Misc. 66/2019 (Steps)	<b>24-03-2021</b>	S. Kruthi <b>Vs</b> Mruthyunjaya	Ajay.B.N

**SENIOR CIVIL JUDGE AND JMFC, TIPTUR**

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**CIVIL JUDGE ( SR. DN.) & JMFC**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	C.C. 908/2019 (SUMMONS)	<b>24-03-2021</b>	Gurukula Co-Operative Society Limited <b>Vs</b> D.B. Mallikarjunaswamy	G.S. Nagaraju
14	C.C. 29/2020 (SUMMONS)	<b>24-03-2021</b>	Inasappa S.J. <b>Vs</b> M.V. Mohan	H.Lakshman
15	C.C. 124/2020 (SUMMONS)	<b>24-03-2021</b>	Gurukula Co-Operative Society Limited <b>Vs</b> Lokesh	G.S. Nagaraj
16	C.C. 176/2020 (SUMMONS)	<b>24-03-2021</b>	Gurukula Co-Operative Society Limited by its Ningappa <b>Vs</b> Obedulla	G.S. Nagaraj
17	C.C. 806/2018 (EVIDENCE)	<b>24-03-2021</b>	State by Tiptur Town Police <b>Vs</b> Mohiddin Alias Khadar	person
18	C.C. 960/2018 (EVIDENCE)	<b>24-03-2021</b>	Kumar M.P. <b>Vs</b> Kumaraswamy G.L.	Venu.C
19	C.C. 964/2018 (EVIDENCE)	<b>24-03-2021</b>	State by Tiptur Town Police <b>Vs</b> Nagesh	APP

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**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
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**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	O.S. 403/2018 (EVIDENCE) IA/1/2018		B.S. Pushpavathi <b>Vs</b> A.G. Nanjappa	Somasundar S
2	O.S. 9/2019 (EVIDENCE)		Jayashankara <b>Vs</b> B.C. Shivabasavaiah	G.S. Mallesh
3	O.S. 245/2019 (EVIDENCE)		T.L. Nethravathi <b>Vs</b> Lalithamma	Udayakumar T.K
4	O.S. 307/2019 (EVIDENCE)		H. Nagaraju <b>Vs</b> H. Channabasavaiah	Udayakumar T.K
5	O.S. 309/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		N.D.KUMAR <b>Vs</b> N.K.PRABHAKAR	K.B.LINGAPPA
6	O.S. 123/2015 (JUDGMENTS) IA/2/2015 IA/1/2015		SHANKARALINGAPPA <b>Vs</b> BASAVARAJU	S.SOMASUNDAR
7	O.S. 389/2016 (Sumons to Defendant/s)		B. Shivaprasad <b>Vs</b> Somashekaraiiah	
8	O.S. 43/2020 (Sumons to Defendant/s)		N. Umaphathi <b>Vs</b> Ramachandraiah	Udayakumar T.K
9	O.S. 45/2020 (Sumons to Defendant/s)		Bhagyamma V.R. <b>Vs</b> Ammayakka	Venu.C
10	O.S. 329/2020 (Sumons to Defendant/s)		Karnataka Bank Ltd., by its Manager Prashanth D Shet <b>Vs</b> M/s Shree Basaveshwara Home Industries by its proprietor Shri Somashekar Karagunda	Ramaswamy Iyengar K.S
11	O.S. 331/2020 (Sumons to Defendant/s)		Nagaraju <b>Vs</b> Basavaraju	Umadevi K
12	O.S. 161/2015 (Further chief of PW1)		HAMPEGOWDA <b>Vs</b> SHIVAMMA	L.NANDISHKUMAR
13	O.S. 211/2013 (ORDERS)		I.C.SWARNA LINGARAJU <b>Vs</b> T.M. HEMALATHA	T.N.NAGABHUSHAN

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	EX 12/2017 (Await notice to JDR)		M/S Agroplast <b>Vs</b> C.V. Vishweshwara	Basavaraju H
<b>( EX/0000012/2017)</b>				
<b>: EX/0000012/2017</b>				
15	O.S. 147/2015 (Paper publication) IA/2/2015 IA/1/2015		N.S.SADASHIVAIAH <b>Vs</b> LAKSHMAMMA	M.C. NATARAJ
<b><u>11.00 AM to 02.00PM</u></b>				
<b>COURT NOTICE TO PLFT.</b>				
16	O.S. 195/2017 (SUMMONS)		H.R. Muktha <b>Vs</b> Nanjundappa	
17	O.S. 361/2014 (NOTICE) IA/1/2014 IA/2/2014		YASHODAMMA.C.M. <b>Vs</b> SUNDARESHA	K.S. RAMASWAMY IYENGAR
18	O.S. 395/2014 (NOTICE)		BASAVARAJU <b>Vs</b> BASAVEGOWDA	C.CHANNEGOWDA
19	O.S. 173/2020 (NOTICE) IA/1/2020		Santhosh <b>Vs</b> Basavaraju	K.N.Gururaja
20	O.S. 183/2020 (NOTICE) IA/1/2020 IA/2/2020		Mahamad Yusuf <b>Vs</b> Amzad Alias Ammu	Karunakar.M.B
21	O.S. 249/2013 (Cross of PW1) IA/1/2013 IA/2/2013		M. RAMANNA AND 3 OTHERS <b>Vs</b> MUDALAGIRIGOWDA AND OTHERS	B.G.CHANDRAPPA
22	O.S. 529/2014 (Cross of PW1) IA/1/2014 IA/2/2014		SHIVAGANGAMMA <b>Vs</b> CHANNAMMA	C.VENU
23	O.S. 303/2015 (For Objection) IA/2/2015 IA/1/2015		N.K. JAVAREGOWDA <b>Vs</b> SHANTHAMMA	SHIVKUMAR
24	O.S. 153/2016 (Cross of PW1)		Ameerjan <b>Vs</b> Hussain Khan	
25	O.S. 403/2015 (EVIDENCE) IA/2/2015 IA/1/2015		B.H.SHASHIDHARA <b>Vs</b> D.S.SHIVAGANGA	M.R. GIRISH

**PRL. CIVIL JUDGE AND JMFC, TIPTUR**  
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26	O.S. 84/2018 (EVIDENCE)		Siddananamma <b>Vs</b> Suvaranamma	M.R. Girish
27	O.S. 101/2018 (EVIDENCE)		Sri. Immadi Karibasava Desikendra Mahaswamiji Peetadhipathi R/by P.A. holder Renuka Y.B. <b>Vs</b> K. Vishweshwarasharma	Shekar H.N
28	O.S. 104/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Prashantha B.K. <b>Vs</b> Shivanna	Fouzia Khanam
29	O.S. 157/2018 (EVIDENCE)		Harish Kumar <b>Vs</b> N. Rudrappa	Nagabhushan T.N
30	O.S. 301/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Girijamma <b>Vs</b> Shivakumar	B SATHIS
<b>FURTHER EVIDENCE FOR DEFND</b>				
31	O.S. 157/2015 (EVIDENCE)		MOHANRAJ <b>Vs</b> GANGADHARAI AH	K.S. RAMASWAMY IYENGAR
<b>FURTHER EVIDENCE FOR PLNTF</b>				
32	O.S. 21/2015 (EVIDENCE) IA/2/2015 IA/1/2015		GANGADHARAI AH <b>Vs</b> GANGAMMA	K.N. GURURAJ
<b>PLNTF EVIDENCE</b>				
33	O.S. 147/2018 (EVIDENCE)		State Bank of India,R.by B. Tarakeswar Rao S/o Buthibabu, <b>Vs</b> Graphikes Industry,R.by its proprietor Mohamed Shafi S/o Mohamed Iqbal,	Nagabhushan T.N
34	O.S. 185/2018 (EVIDENCE) IA/1/2018 IA/2/2018		P.K. Nanjamari <b>Vs</b> P.C. Jayarajappa	H.L.Sudhakar
35	O.S. 235/2018 (EVIDENCE)		Rajamma <b>Vs</b> Chowaramma	A.M. Vidyashankar
<b>Cases listed below are adjourned due to Covid 19</b>				
36	O.S. 295/2015 (SUMMONS) IA/2/2015 IA/1/2015	<b>12-01-2021</b>	B.D. RAMAIAH <b>Vs</b> B.C. PRAKASH	K.S. RAMASWAMY IYENGAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
37	O.S. 161/2018 (SUMMONS)	<b>12-01-2021</b>	G.T. Yogaraju <b>Vs</b> Hemalatha	Tiptur Venkatesh
38	O.S. 237/2020 (SUMMONS)	<b>12-01-2021</b>	Parswanatha K.C. Prop. of K.C. Enterprises <b>Vs</b> Panchayath Development Officer	Somasundar S
39	O.S. 239/2020 (SUMMONS)	<b>12-01-2021</b>	Parswanatha K.C. Prop. of K.C. Enterprises <b>Vs</b> Panchayath Development Officer	Somasundar S
40	O.S. 255/2020 (SUMMONS)	<b>12-01-2021</b>	Chikkamma <b>Vs</b> Narasimhaiah	Chandrappa B.G
41	O.S. 283/2010 (Cross of PW1)	<b>12-01-2021</b>	SMT. MAHALAKSHMMA AND OTHER <b>Vs</b> SMT. KALAMMA AND OTHERS	
42	O.S. 251/2014 (Cross of PW1)	<b>12-01-2021</b>	RAHEEM KHAN <b>Vs</b> KHADRIBIYAMMA	K.S. RAMASWAMY IYENGAR
43	O.S. 218/2016 (Cross of PW1)	<b>12-01-2021</b>	T.R. Raju <b>Vs</b> Shivashankara	
44	EX 25/2017 (For Objection)	<b>12-01-2021</b>	R. Basavalingaiah Son <b>Vs</b> A.B. Manjunatha	
<b>( EX/0000025/2017)</b>				
<b>: EX/0000025/2017</b>				
45	O.S. 51/2018 (For Objection) IA/1/2018 IA/2/2018	<b>12-01-2021</b>	H.N. Vishwanatha <b>Vs</b> Sri. Omkaramurthy	Lakshman.H
46	O.S. 55/2019 (For Objection) IA/1/2019	<b>12-01-2021</b>	P. Lalithamma <b>Vs</b> Gopi	Anand K.L.
47	O.S. 191/2020 (For Objection) IA/1/2020 IA/2/2020	<b>12-01-2021</b>	A.S. Shobaha <b>Vs</b> Chandrappa	Ajay.B.N
48	Misc 10/2016 (Petitioner Evidence)	<b>12-01-2021</b>	Boregowda <b>Vs</b> Chandrashekaraiah	
<b>( Misc/0000010/2016)</b>				
<b>: Misc/0000010/2016</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
49	O.S. 11/2020 (Writter Statement)	<b>12-01-2021</b>	C.H.Shankarappa <b>Vs</b> Siddaiah	H.Lakshman
50	O.S. 261/2019 (HEARING) IA/1/2019 IA/2/2019	<b>12-01-2021</b>	N. Praveen Kumar <b>Vs</b> K.S. Shivabasappa	M.D. Krishnappa
51	O.S. 85/2013 (Steps) IA/1/2013 IA/2/2013	<b>12-01-2021</b>	NANJAPPA <b>Vs</b> SIDDAPPA	T.K. UDAYKUMAR
52	EX 61/2014 (Steps)	<b>12-01-2021</b>	MANGALAMMA <b>Vs</b> CHANNAKESHAVA	T.K. UDAYKUMAR
53	Misc 5/2018 (Steps)	<b>12-01-2021</b>	Janardhana K.J. <b>Vs</b> Chaluvamma	Sreedhara.K.S
54	EX 53/2018 (Issue arrest notice against JDR)	<b>12-01-2021</b>	P.S. Shashidhar <b>Vs</b> Chandrappa	Ramaswamy Iyengar K.S
55	O.S. 164/2016 (Sumons to Defendant/s)	<b>12-01-2021</b>	Branch Manager of Bank of Baroda, Tiptur by name Manohara Achari <b>Vs</b> Proprietor of Sri Kariyammadevi Areca nut Plate Industries, Tiptur by name Somashekaraiiah. R.	
56	O.S. 319/2019 (Sumons to Defendant/s) IA/1/2019	<b>12-01-2021</b>	Shivegowda <b>Vs</b> Hongyappa	Somasundar S
57	O.S. 15/2020 (Sumons to Defendant/s) IA/1/2020	<b>12-01-2021</b>	Meenakshamma <b>Vs</b> Suresh	Fouzia Khanam

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<b><u>02.45 PM to 05.45PM</u></b>				
1	C.C. 2094/2015 (EVIDENCE)		K.B. CROSS P.S. <b>Vs</b> SOMASHEKARAI AH	
<b>SS TO WITNESSES</b>				
2	C.C. 574/2012 (EVIDENCE)		RURAL PS TTR <b>Vs</b> A1. MUNIRAJU	M.C. NATARAJ
3	C.C. 836/2016 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Renukaiah	S.SOMSUNDAR
<b>( C.C./0000836/2016)</b> <b>: C.C./0000836/2016</b>				
4	C.C. 937/2016 (EVIDENCE)		Tiptur Rural Police Station <b>Vs</b> Gangadharaiah H.S.	
<b>( C.C./0000937/2016)</b> <b>: C.C./0000937/2016</b>				
5	C.C. 1653/2017 (Further cross of PW1)		Smt. M. Rama <b>Vs</b> Sri. Sujithbhushan	
<b>Cases listed below are adjourned due to Covid 19</b>				
6	C.C. 295/2020 (SUMMONS)	<b>12-01-2021</b>	Tiptur Rural Police Station <b>Vs</b> Harish M.K.	State by complainant
7	C.C. 472/2014 (Re-Issue NBW to Accused)	<b>18-01-2021</b>	SRIRAM TRANSPORT FINANCE CO.LTD. TIPTUR BY KUMARSWAMY <b>Vs</b> VARADARAJU	DAYANANDA.K.R.
8	Crl.Misc. 614/2016 (NOTICE)	<b>18-01-2021</b>	Suma.C.J. <b>Vs</b> Avinash T.M.	B.K./ CHANNAKESHAVA
<b>( Crl.Misc./0000614/2016)</b> <b>: Crl.Misc./0000614/2016</b>				
9	Crl.Misc. 166/2020 (NOTICE)	<b>18-01-2021</b>	B.S. Kavitha <b>Vs</b> Prema	Shobhadevi. S.V
10	Crl.Misc. 215/2020 (NOTICE)	<b>18-01-2021</b>	Lokesh <b>Vs</b> The Thahsildar, Tiptur	Shivashankara N.S
11	Crl.Misc. 216/2020 (NOTICE)	<b>18-01-2021</b>	Lokesh <b>Vs</b> The Thahsildar, Tiptur	Shivashankara



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	Crl.Misc. 217/2020 (NOTICE)	<b>18-01-2021</b>	Nagaraja B. <b>Vs</b> The Thahsildar, Tiptur	Mamatha K.S
13	Crl.Misc. 218/2020 (NOTICE)	<b>18-01-2021</b>	Rajashekharaiiah <b>Vs</b> The Thahsildar, Tiptur	Prasannakumar L.
14	Crl.Misc. 219/2020 (NOTICE)	<b>18-01-2021</b>	Rajashekharaiiah <b>Vs</b> The Thahsildar, Tiptur	Prasannakumar L.
15	Crl.Misc. 232/2020 (NOTICE)	<b>18-01-2021</b>	M.Rudresh <b>Vs</b> The Thahsildar, Tiptur	Venu.C
16	Crl.Misc. 265/2020 (NOTICE)	<b>18-01-2021</b>	Yadhuraju <b>Vs</b> The Thahsildar, Tiptur	Shivakumar.K.O
17	Crl.Misc. 141/2020 (Petitioner Evidence)	<b>18-01-2021</b>	Lakshamma <b>Vs</b> The Thahsildar, Tiptur	Venu.C
18	C.C. 2254/2014 (Steps)	<b>18-01-2021</b>	K.B. CROSS P.S. <b>Vs</b> MANJUNATHA D. 2 OTHERS	
19	Crl.Misc. 60/2014 (Issue NBW to Accused)	<b>18-01-2021</b>	MAMTAZ <b>Vs</b> CHANDPASHA @ CHANDRAPPA	FOUZIA KHANUM
20	C.C. 790/2016 (Issue NBW to Accused)	<b>18-01-2021</b>	M/s Akshayakalpa Farms and Foods Pvt. Ltd., rep. by its Manager K. Rajeev <b>Vs</b> M. Manjunath	B.N. AJEY
<b>( C.C./0000790/2016)</b>				
<b>: C.C./0000790/2016</b>				
21	C.C. 751/2016 (Issue NBW to Accused)	<b>18-01-2021</b>	M.S. Yogish <b>Vs</b> Harishkumara. T.N.	
22	C.C. 942/2016 (Issue NBW to Accused)	<b>18-01-2021</b>	Primary Agricultural Co-op. Society Ltd., Rangapura by its CEO H.R. Yatheesh <b>Vs</b> Siddeshwar Coir Products Partner, Rep. by S. Sureshkumar	

**( C.C./0000942/2016)**

**: C.C./0000942/2016**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
23	C.C. 954/2016 (Issue NBW to Accused)	<b>18-01-2021</b>	Primary Agrl. Co-op. Society Ltd., Rangapur, rep. by its CEO H.R. Yatheesh <b>Vs</b> S. Sureshkumar	
<b>( C.C./0000954/2016)</b>				
<b>: C.C./0000954/2016</b>				
24	C.C. 311/2017 (Issue NBW to Accused)	<b>18-01-2021</b>	Manager, Sri Gurukula Co-Operative society Ltd., Tiptur <b>Vs</b> M.G. Siddesh	
25	C.C. 825/2017 (Issue NBW to Accused)	<b>18-01-2021</b>	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa <b>Vs</b> T.S. Srikanth	H.N. SHEKAR
<b>( C.C./0000825/2017)</b>				
<b>: C.C./0000825/2017</b>				
26	C.C. 828/2017 (Issue NBW to Accused)	<b>18-01-2021</b>	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa <b>Vs</b> Rajashekaraiah	
<b>( C.C./0000828/2017)</b>				
<b>: C.C./0000828/2017</b>				
27	C.C. 1076/2017 (Issue NBW to Accused)	<b>18-01-2021</b>	Kranthi veera sangolli Rayanna pathina sahakara niyamitha r-p by its CEO Ashwini R <b>Vs</b> Chikkamallaiah	
28	C.C. 1133/2017 (Issue NBW to Accused)	<b>18-01-2021</b>	T K Vasudeva <b>Vs</b> T M Perumal	
29	C.C. 1347/2017 (Issue NBW to Accused)	<b>18-01-2021</b>	M/S Nandini Milk Producers Credit Co-operative Society R-p by its Secretary GPA Holder G P Kusuma <b>Vs</b> Shankarappa	D Vasanthkumar
30	C.C. 232/2016 (Amended Plaintiff)	<b>18-01-2021</b>	T.N. HANUMANTHAPPA <b>Vs</b> K.S. KUMARASWAMY	B. SATHISH
31	C.C. 901/2016 (EVIDENCE)	<b>18-01-2021</b>	Kibbanahalli Police <b>Vs</b> Manjunatha D.S.	
<b>( C.C./0000901/2016)</b>				
<b>: C.C./0000901/2016</b>				

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
32	C.C. 1533/2016 (EVIDENCE)	<b>18-01-2021</b>	Tiptur Rural Police Station <b>Vs</b> Shivaha	
<b>( C.C./0001533/2016)</b>				
<b>: C.C./0001533/2016</b>				
33	C.C. 1571/2017 (EVIDENCE)	<b>18-01-2021</b>	Arasikere Railway Police Station <b>Vs</b> Sameer Ulla Khan	
34	C.C. 415/2018 (EVIDENCE)	<b>18-01-2021</b>	Tiptur Rural Police Station <b>Vs</b> Kumaraiah	Shivamma
35	C.C. 789/2020 (APPEARANCE OF ACCUSED)	<b>18-01-2021</b>	Sheedhar C. HC 376 <b>Vs</b> Rangaswamy	State by Complainant
36	C.C. 1083/2016 (Re-issue Summons to Accused)	<b>18-01-2021</b>	T R Yatheesh kumar <b>Vs</b> Abdul Nasar	
37	C.C. 1249/2016 (Re-issue Summons to Accused)	<b>18-01-2021</b>	M/S Shriram Transport Finance Co Ltd., <b>Vs</b> H B SRINIVAS	DAYANANDA.K.R.
<b>( C.C./0001249/2016)</b>				
<b>: C.C./0001249/2016</b>				
38	C.C. 576/2017 (Re-issue Summons to Accused)	<b>18-01-2021</b>	Ningappa <b>Vs</b> T S Shekar	
39	C.C. 651/2017 (Re-issue Summons to Accused)	<b>18-01-2021</b>	M/S Akshaya Alpa Farms and Foods Pvt Ltd r-p by its manager K Rajeev <b>Vs</b> M Naveen Kumar	
40	C.C. 8/2019 (ORDERS)	<b>18-01-2021</b>	Kibbanahalli Police <b>Vs</b> Udaykumar@ Uday	State by Complainant
41	Crl.Misc. 66/2018 (For clarification,)	<b>18-01-2021</b>	Smt. Parvathamma <b>Vs</b> Sri. Hiriyanna L.M.	B.A. Rangaraju
42	C.C. 664/2019 (For clarification,)	<b>18-01-2021</b>	Tiptur Rural Police Station <b>Vs</b> Junjaiah	State by complainant
43	C.C. 1800/2014 (Reissue B/w to CW)	<b>18-01-2021</b>	RURAL P.S. TIPTUR <b>Vs</b> GOWRISHA	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	EX 112/2019 (For Objection) IA/1/2019 IA/2/2019		Sayed Asma <b>Vs</b> Mohammed Iyub Khan	Ramachandraiah.H.C
2	O.S. 420/2014 (HEARING)		D.THAMMAIAHPPA <b>Vs</b> BASAVARAJU	H.C. RAMACHANDRAIAH
3	O.S. 130/2015 (Hearing on IA) IA/2/2015 IA/1/2015		B. CHANDRAIAH <b>Vs</b> H.N. CHANDRAKALA	B.D. JAGADEESH
4	O.S. 90/2019 (HEARING) IA/1/2019		Shivakumarachar <b>Vs</b> Nanjamma	Sreedhara.N.N
5	EX 72/2013 (Steps)		SRI RAM CHITS K PVT. LTD. <b>Vs</b> RAMESH H.R. AND 3 OTHERS	VASANTH KUMAR.D.
6	EX 86/2013 (Steps)		SRI. RAM CHITS K PVT. LTD. <b>Vs</b> ANNAPURNAMMA AND 3 OTHERS	
7	O.S. 444/2014 (Amended Plaintiff) IA/1/2014 IA/2/2014		RAMANNA <b>Vs</b> NAGAMMA	BHARATHRAJ
8	O.S. 212/2015 (Amended Plaintiff) IA/2/2015 IA/1/2015		JAYAMMA <b>Vs</b> S.P. YATHEESH BABU	S.SOMASUNDAR
9	O.S. 372/2017 (Amended Plaintiff)		Shobha <b>Vs</b> Jayamma	
10	O.S. 336/2016 (EVIDENCE)		B. Mahalingaiah <b>Vs</b> The Thahsildar, Tiptur	H.LAKSHMAN
11	O.S. 342/2016 (EVIDENCE)		Siddaramaiah <b>Vs</b> Kempaiah	
12	O.S. 350/2016 (EVIDENCE)		B. Nagarathnamma <b>Vs</b> Doreyappa	
<b>( O.S./0000350/2016)</b>				
<b>: O.S./0000350/2016</b>				
13	O.S. 354/2016 (EVIDENCE)		Rajashekar <b>Vs</b> Harsha	

**( O.S./0000354/2016)**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 361/2016 (EVIDENCE)		Kantharaju B.K. <b>Vs</b> B.N. Nagaraju	
15	O.S. 6/2018 (EVIDENCE)		Srinivasa <b>Vs</b> Sheshadri	Chandrappa B.G
16	O.S. 162/2020 (Sumons to Defendant/s)		G.B. Shivalingaiah <b>Vs</b> Asha	Ramachandraiah.H.C
17	EX 34/2013 (Issue arrest warrant toJDR)		SRI RAM CHITS K PVT LTD REPRESENTED BY ITS LEGAL ASSISTANT AND GPA HOLDER S.D.JAYARAM <b>Vs</b> H.S. SHIVASHANKARAPPA ANOTHER	
18	O.S. 466/2012 (Await orders)		KALAMMA G.V. <b>Vs</b> GOWARAMMA AND ANOTHER	G.S. MALLESH
19	EX 110/2019 (Further payment)		S. Shamala @ Kathyayini <b>Vs</b> B.N. Mallikarjunaiah	Udayakumar T.K
20	O.S. 36/2013 (ARGUMENTS)		J.S. VISHVANATHAIAH <b>Vs</b> CHANNAMMA OTHERS	C.CHANNEGOWDA
21	EX 23/2017 (Await Report)		Bettaswamy <b>Vs</b> Govindaraju ( Auto Rajanna)	
<b><u>11.00 AM to 02.00PM</u></b>				
22	O.S. 8/2020 (SUMMONS) IA/1/2020 IA/2/2020		Neelamma <b>Vs</b> Shylaja	Shobhadevi. S.V
23	O.S. 20/2020 (SUMMONS) IA/1/2020		Manjunath <b>Vs</b> Kumar	Udayakumar T.K
24	O.S. 66/2020 (SUMMONS) IA/1/2020		Rasheeda <b>Vs</b> Rehamath Unnissa	M.R. Girish
25	O.S. 258/2020 (SUMMONS) IA/1/2020		Najamunnisa <b>Vs</b> Chand Pasha	Fouzia Khanam
26	O.S. 300/2020 (SUMMONS)		Siddaiah <b>Vs</b> Girijamma	Basavaraju H.S.
27	O.S. 342/2020 (SUMMONS) IA/1/2020 IA/2/2020		Arpitha P.K. <b>Vs</b> D.Shiva Prasad	H.Lakshman

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	FDP 3/2019 (NOTICE)		Siddaramaiah <b>Vs</b> Ganganna	Ramaswamy Iyengar K.S
29	O.S. 280/2018 (For Objection)		B.N. Nagalakshmi <b>Vs</b> M.N. Rudresh	Nagabhushan T.N
30	FDP 10/2019 (For Objection)		Gowramma <b>Vs</b> Hanumakka	Basappa
31	O.S. 238/2016 (EVIDENCE)		B.S.Subbanna <b>Vs</b> T.C.panchaksharaiah,	
<b>( O.S./0000238/2016)</b>				
<b>: O.S./0000238/2016</b>				
32	O.S. 255/2016 (EVIDENCE)		K. Hemachandra <b>Vs</b> T.M. Hanumanthappa	H.C.RAMACHANDRAIAH
33	O.S. 278/2016 (EVIDENCE)		Jagadeesh <b>Vs</b> Nanjappa	G.NAGARAJA
34	O.S. 290/2016 (EVIDENCE)		Smt. Kamma <b>Vs</b> Sri. Channe Gowda	
35	O.S. 325/2016 (EVIDENCE)		Smt. C.J Shanthakumari <b>Vs</b> Chitrashree	
36	O.S. 211/2019 (Sumons to Defendant/s) IA/1/2019 IA/2/2019		Santhosh <b>Vs</b> K.C. Veena	Venu.C
<b>Cases listed below are adjourned due to Covid 19</b>				
37	O.S. 488/2012 (Writter Statement) IA/2/2012 IA/1/2012	<b>16-12-2020</b>	SRI PRESENT MEMBER T.B.RUDRACHAR KALIKAMBA KAMATESWARASWAMY DEVASTHANADA SEVABHIRUDI SAMITHI <b>Vs</b> CHANDRAPPA AND ANOTHER	K.S. RAMASWAMY IYENGAR
38	O.S. 302/2019 (Writter Statement) IA/1/2019 IA/2/2019	<b>16-12-2020</b>	Nagaraju <b>Vs</b> Manjunatha	Krishnamurthy.B.G
39	O.S. 372/2019 (Writter Statement) IA/1/2019	<b>16-12-2020</b>	Kariyamma <b>Vs</b> Thippaiah	H.P. Mahalingappa
40	O.S. 60/2020 (Writter Statement) IA/1/2020 IA/2/2020	<b>16-12-2020</b>	Bhagyavathi <b>Vs</b> Kannikamma	Thimmaiah M.

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	O.S. 224/2020 (Writter Statement) IA/1/2020	<b>16-12-2020</b>	G.T. Anupama <b>Vs</b> Raghu	Somasundar S
42	EX 54/2013 (Steps)	<b>16-12-2020</b>	SRI RAM CHITSK PVT. LTD. <b>Vs</b> PARVEEN	VASANTH KUMAR.D.
43	EX 164/2013 (Steps)	<b>16-12-2020</b>	S.D.JAYARAMALEGAL OFFICER AND GPA HOLDER SRI RAM CHITS . TIPTUR <b>Vs</b> M.P. NARENDRA AND ANOITHER	
44	EX 172/2013 (Steps)	<b>16-12-2020</b>	S.D.JAYARAMA LEGAL OFFICER AND GPA HOLDER SRI RAM CHITS . TIPTUR <b>Vs</b> R.S CHANNABASAVIAIAH	
45	EX 188/2013 (Steps)	<b>16-12-2020</b>	S.D. JAYARAMA LEGAL OFFICER AND GPA HOLDER OF SRI RAM CHITS . TIPTUR <b>Vs</b> KIRAN KUMAR	VASANTH KUMAR.D.
46	EX 190/2013 (Steps)	<b>16-12-2020</b>	S.D.JAYARAM LEGAL OFFICER AND GPA HOLDER OF SRI RAM CHITS . TIPTUR <b>Vs</b> A.R.RAJASHEKHARAPPA	VASANTH KUMAR.D.
47	EX 9/2016 (Steps)	<b>16-12-2020</b>	Meenakshi <b>Vs</b> B.C Ananda	
48	EX 24/2017 (Steps)	<b>16-12-2020</b>	Proprietor, R. Basavalingaiah and sons, Tiptur <b>Vs</b> Nanje gowda	T.ANANDAKUMAR
49	O.S. 342/2013 (EVIDENCE) IA/1/2013 IA/2/2013	<b>16-12-2020</b>	MALLIKARJUNAIAH <b>Vs</b> SHASHIDHARA AND ANOTHER	B.G.CHANDRAPPA
50	O.S. 302/2011 (Await Report) IA/1/2011 IA/2/2011	<b>16-12-2020</b>	CHANDRASHEKARAIAH <b>Vs</b> JAGADISHA	M.R. GIRISH C.CHANNEGOWDA
51	O.S. 330/2013 (Await Report) IA/1/2013	<b>16-12-2020</b>	VIJAYAKUMAR AND ANOTHER <b>Vs</b> K.B.NAGARAJU AND ANOTHER	
52	FDP 7/2013 (Await Report)	<b>16-12-2020</b>	YASHODAMMA <b>Vs</b> UMESHAIAH	
53	O.S. 370/2016 (EVIDENCE)	<b>22-12-2020</b>	Doreyappa <b>Vs</b> H. Somashekaraiah	

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54	O.S. 372/2016 (EVIDENCE)	<b>22-12-2020</b>	H.Gangadhara <b>Vs</b> Smt. Mallama	
<b>( O.S./0000372/2016)</b>				
<b>: O.S./0000372/2016</b>				
55	O.S. 390/2016 (EVIDENCE)	<b>22-12-2020</b>	Roopashree R <b>Vs</b> Shanthamma	K.S. RAMASWAMY IYENGAR
56	O.S. 20/2017 (EVIDENCE)	<b>22-12-2020</b>	T.S.Nagaraju <b>Vs</b> Puttalakshamma	
<b>( O.S./0000020/2017)</b>				
<b>: O.S./0000020/2017</b>				
57	O.S. 32/2017 (EVIDENCE)	<b>22-12-2020</b>	Lingaraju <b>Vs</b> Shankaralingaiah	
<b>( O.S./0000032/2017)</b>				
<b>: O.S./0000032/2017</b>				
58	O.S. 50/2017 (EVIDENCE)	<b>22-12-2020</b>	K.R. Latha <b>Vs</b> Commissioner	
59	O.S. 58/2017 (EVIDENCE)	<b>22-12-2020</b>	Paramesh <b>Vs</b> Lingarajanaika aliyas Lingarajappa	
<b>( O.S./0000058/2017)</b>				
<b>: O.S./0000058/2017</b>				
60	O.S. 70/2017 (EVIDENCE)	<b>22-12-2020</b>	Thimmavva <b>Vs</b> M.R Mithuan	
61	O.S. 80/2017 (EVIDENCE)	<b>22-12-2020</b>	M.C.Manjunatha <b>Vs</b> M.C.Vasanth	
<b>( O.S./0000080/2017)</b>				
<b>: O.S./0000080/2017</b>				
62	O.S. 334/2017 (EVIDENCE) IA/1/2017	<b>22-12-2020</b>	Shashikala <b>Vs</b> Shankaraiah	S.SOMASUNDAR
63	O.S. 363/2017 (EVIDENCE) IA/2/2017 IA/1/2017	<b>23-12-2020</b>	B.G. Rukminamma <b>Vs</b> M. Gururaju	
64	O.S. 21/2018 (EVIDENCE) IA/1/2018	<b>23-12-2020</b>	Smt. Megha S <b>Vs</b> Smt. Nandini S	Vidyashankar A .M



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65	O.S. 69/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>23-12-2020</b>	R. BALAKRISHNA <b>Vs</b> SIDDAGANGAMMA	N.R.R.
66	O.S. 78/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>23-12-2020</b>	Latha <b>Vs</b> Somashekaraiah	Ramaswamy Iyengar K.S
67	O.S. 81/2018 (EVIDENCE)	<b>23-12-2020</b>	KAVERI GRAMEENA BANK <b>Vs</b> Smt Gowramma	Ajay.B.N
68	O.S. 158/2018 (EVIDENCE)	<b>23-12-2020</b>	Mayachar <b>Vs</b> Thimmaiah	Chandrappa B.G
69	O.S. 182/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>23-12-2020</b>	Nischal <b>Vs</b> K.M. Mallesh	M.R. Girish
70	O.S. 188/2018 (EVIDENCE) IA/1/2018	<b>23-12-2020</b>	B.L. Nataraj <b>Vs</b> S.B. Basavaraju	Udayakumar T.K
71	O.S. 194/2018 (EVIDENCE)	<b>23-12-2020</b>	T.S. Channegowda <b>Vs</b> Kariyamma	Nagabhushan T.N
72	O.S. 248/2018 (EVIDENCE)	<b>23-12-2020</b>	State Bank of India <b>Vs</b> Lalitha R.L.	Lakshman.H
73	O.S. 250/2018 (EVIDENCE)	<b>23-12-2020</b>	State Bank of India <b>Vs</b> Akkamahadevi	Lakshman.H
74	O.S. 252/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>23-12-2020</b>	Kavitha <b>Vs</b> Krishnappa	Jagadeesh.B.D
75	O.S. 60/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>24-12-2020</b>	Vishwanath <b>Vs</b> Narasimaiah	Manjunathaswamy.G.R
76	O.S. 266/2018 (EVIDENCE)	<b>24-12-2020</b>	Buddaiah @ Buddagowda <b>Vs</b> Mahalingappa	Ramachandraiah.H.C
77	O.S. 362/2018 (EVIDENCE)	<b>24-12-2020</b>	State Bank of India <b>Vs</b> M/s Bharath Engineering Works	Lakshman.H
78	O.S. 394/2018 (EVIDENCE)	<b>24-12-2020</b>	T. Rangaswamy <b>Vs</b> Shekharaiah	Ajay.B.N

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79	O.S. 422/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>24-12-2020</b>	Siddarameshwara H.R. <b>Vs</b> Range Gowda H.S.	Sathish.B
80	O.S. 428/2018 (EVIDENCE) IA/1/2018 IA/2/2018	<b>24-12-2020</b>	Kempashetty <b>Vs</b> Kempashetty @ Raja	Ramaswamy Iyengar K.S
81	O.S. 124/2014 (Defendant Evidence)	<b>28-12-2020</b>	PUTTAMALLAIAH <b>Vs</b> RANGAIAH AND 2 OTHERS	
82	O.S. 75/2018 (Plaintiff Evidence) IA/1/2018	<b>28-12-2020</b>	D.S. Anthony Thomas <b>Vs</b> D.S. Victor Raj	M.R.Puttaraju
83	O.S. 300/2018 (Plaintiff Evidence)	<b>28-12-2020</b>	Rajanna <b>Vs</b> Gowramma	Somasundar S
84	O.S. 302/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018	<b>28-12-2020</b>	Vinoda <b>Vs</b> Rajashekaraiah	Lingappa.K.B
85	O.S. 335/2018 (Plaintiff Evidence)	<b>28-12-2020</b>	Monika r-p by her guardian mother Kamala <b>Vs</b> K Sadashivaiah	T K Udaya Kumar
86	O.S. 352/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018	<b>28-12-2020</b>	Roopa <b>Vs</b> B.N. Shankarappa	Ramaswamy Iyengar K.S
87	O.S. 426/2018 (Plaintiff Evidence) IA/1/2018 IA/2/2018	<b>28-12-2020</b>	Jayarthamma <b>Vs</b> Sowbhagyamma	N. Sadashivaiah
88	O.S. 22/2019 (Plaintiff Evidence) IA/1/2019	<b>28-12-2020</b>	Narasappa <b>Vs</b> Nagaraja	Sathish.B
89	O.S. 66/2019 (Plaintiff Evidence) IA/1/2019	<b>29-12-2020</b>	G. Mahesh <b>Vs</b> G. Raghu	G.P. Prakasha
90	O.S. 104/2019 (Plaintiff Evidence) IA/1/2019	<b>29-12-2020</b>	Rajashekaraiah <b>Vs</b> Sadashivaiah	Sathish.B
91	O.S. 124/2019 (Plaintiff Evidence)	<b>29-12-2020</b>	K.S. Veena Shekhar <b>Vs</b> Hemavathi	Udayakumar T.K
92	O.S. 158/2019 (Plaintiff Evidence) IA/1/2019 IA/2/2019	<b>29-12-2020</b>	Suresh <b>Vs</b> N. Rajanna	Karunakar.M.B

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93	O.S. 160/2019 (Plaintiff Evidence) IA/1/2019	<b>29-12-2020</b>	Suresh <b>Vs</b> Siddaramaiah	Fouzia Khanam
94	O.S. 166/2019 (Plaintiff Evidence) IA/1/2019	<b>29-12-2020</b>	S.M. Mruthyunjaya <b>Vs</b> Lalithamma	M.R. Girish
95	O.S. 342/2019 (Plaintiff Evidence) IA/1/2019	<b>29-12-2020</b>	Venkataramaiah <b>Vs</b> Shashidhara	Sathish.B
96	EX 1/2012 (Further payment)	<b>29-12-2020</b>	BINDYA C.S. PUTTASWAMY <b>Vs</b> SIDDAIAH	VASANTH KUMAR.D.  T.K. UDAYKUMAR
97	EX 17/2016 (Further payment)	<b>29-12-2020</b>	Ramaiah @ Ramanna <b>Vs</b> Ramaiah	
98	O.S. 26/2014 (To Pay duty and penalty)	<b>29-12-2020</b>	SMT. RUDRAMMA AND ANOTHER <b>Vs</b> UMESH	

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<b><u>11.00 AM to 02.00PM</u></b>				
1	C.C. 1669/2017 (SUMMONS)		Nonavinakere Police <b>Vs</b> Shivashankarappa,	
2	C.C. 199/2016 (NBW to Accused)		N.V. KERE PS <b>Vs</b> PANCHAKSHARI ANOTHER	
3	C.C. 1237/2014 (Issue NBW to Accused)		N.V.KERE POLICE <b>Vs</b> NANJUNDAIAH	
4	C.C. 1668/2017 (Issue NBW to Accused)		Nonavinakere Police <b>Vs</b> Yatheesh.K.R.	
5	C.C. 1238/2014 (EVIDENCE)		N.V.KERE POLICE <b>Vs</b> HARISHA	
<b>Cases listed below are adjourned due to Covid 19</b>				
6	C.C. 1392/2012 (SUMMONS)	<b>08-01-2021</b>	HONNAVALLI P.S. <b>Vs</b> LAKSHMINANTH @ KANTHA	G.S. MALLESH
7	C.C. 776/2020 (SUMMONS)	<b>08-01-2021</b>	Nonavinakere Police <b>Vs</b> Nagarju N.B.	State by Complainant
8	C.C. 582/2014 (Re-Issue NBW to Accused)	<b>08-01-2021</b>	HONNAVALLI POLICE <b>Vs</b> BASAVARAJU	
9	C.C. 322/2016 (Re-Issue NBW to Accused)	<b>08-01-2021</b>	Honnnavalli Police <b>Vs</b> Harisha	
10	C.C. 1315/2017 (Re-Issue NBW to Accused)	<b>08-01-2021</b>	Honnnavalli Police <b>Vs</b> Nikhil	
11	CrI.Misc. 164/2020 (NOTICE)	<b>08-01-2021</b>	Basavaraju <b>Vs</b> The Thahsildar, Tiptur	H.N. Shankarmurthy
12	C.C. 1356/2017 (For Objection)	<b>08-01-2021</b>	Anwar Sab aliyas Anwar, <b>Vs</b> Savithramma,	
13	CrI.Misc. 3/2019 (For Objection)	<b>08-01-2021</b>	Manjamma <b>Vs</b> Arunkumar	C.D.P.O.
14	CrI.Misc. 29/2019 (Petitioner Evidence)	<b>08-01-2021</b>	Geetha <b>Vs</b> C.K. Madhu	State by complainant

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15	Crl.Misc. 121/2019 (Petitioner Evidence)	<b>08-01-2021</b>	P. Triveni <b>Vs</b> M. Jayaram Nayak	Shobhadevi. S.V
16	Crl.Misc. 236/2019 (Petitioner Evidence)	<b>08-01-2021</b>	Ravi M.G. <b>Vs</b> The Thahsildar, Tiptur	Ramaswamy Iyengar K.S
17	Crl.Misc. 237/2019 (Petitioner Evidence)	<b>08-01-2021</b>	Ravi M.G. <b>Vs</b> The Thahsildar, Tiptur	Ramaswamy Iyengar K.S
18	C.C. 1429/2017 (HEARING)	<b>08-01-2021</b>	Nonavinakere Police <b>Vs</b> Paramesha aliyas Parama	
19	Crl.Misc. 372/2019 (Steps)	<b>08-01-2021</b>	Ramanna <b>Vs</b> The Thahsildar, Tiptur	S.K. Sathyanarayana
20	C.C. 661/2018 (Issue NBW to Accused)	<b>08-01-2021</b>	Nonavinakere Police <b>Vs</b> Ravi	State by Complainant
21	C.C. 994/2017 (Settelment)	<b>08-01-2021</b>	M.K.Devaraju, <b>Vs</b> M.R.Nataraj	
22	C.C. 447/2020 (FIRST HEARING)	<b>08-01-2021</b>	Channegowda <b>Vs</b> Sree Basaveshwara Home and Appliances Benefit Scheme rep by its Marketing Manager Shivakumar Swamy	B SATHIS